

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 422
TO BE ANSWERED ON: 19.07.2016

SPV for revival of closed units

422. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has recently created any Special Purpose Vehicle (SPV) for revival of closed down urea plants of Hindustan Fertilizer Corporation (HFC) and Fertilizer Corporation of India (FCI);
- (b) if so, the details thereof;
- (c) the details of the financial burden on the Government for reviving these sick units and sources from where it is proposed to be funded; and
- (d) the time by which these plants are expected to earn profit?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS, SHIPPING,
ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b): Yes, Madam. The Union Cabinet in its meeting held on 13.07.2016 has approved to revive three defunct fertilizer units, namely Gorakhpur, Sindri units of the Fertilizer Corporation of India Limited and Barauni unit of Hindustan Fertilizer Corporation Limited, by means of Special Purpose Vehicle (SPV) of Public Sector Units (PSUs) namely, National Thermal Power Corporation (NTPC), Coal India Limited (CIL), Indian Oil Corporation Limited (IOCL) and FCIL/HFCL, through nomination route.

(c): There is no financial burden on the Government for reviving these units. All of these units are to be revived subject to non-recourse to Government funding. Funding to revive these units will be made by the PSUs constituting the special purpose vehicle (SPV).

(d): No time frame has been decided at this stage.
